# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO.2066 TO BE ANSWERED ON THE 3<sup>RD</sup> MARCH, 2020

### **INCOME SUPPORT TO FARMERS**

2066. SHRI VASANTHAKUMAR H.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Ministry has introduced income support to farmers across the country, if so, the details thereof;
- (b) whether there is any proposal to impart training to the farmers, Organise exhibition on agricultural equipment and modernise agricultural system at village cum panchayat level to increase agricultural production and if so, the details thereof;
- (c) whether there is any proposal to set up training camp/loan mela for farmers at block/district level and if so, the details thereof;
- (d) the details of godown facility near markets across the country; and
- (e) whether any request has been received for the same from the States/UTs including Tamil Nadu in this regard in the last three years till date?

#### **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Yes Sir. Government of India is implementing a Scheme namely the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) with a view to provide income support to all landholding farmers' families across the country, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs. The Scheme, effective from 01.12.2018, aims to provide a payment of Rs. 6000/- per year for the farmers' families with cultivable land irrespective size of their land holding, subject to certain exclusions. The financial benefit of Rs. 6000/- is released by the Central Government in three 4-monthly installments of Rs. 2000/- into the bank accounts of the eligible farmers under Direct Benefit Transfer mode.

The cut-off date for identification of beneficiaries with regard to their eligibility is 1.2.2019. The entire responsibility of identification of beneficiaries rests with the State / UT Governments. An exclusive web-portal <a href="www.pmkisan.gov.in">www.pmkisan.gov.in</a> has been launched for the Scheme. The financial benefits are released to the beneficiaries on the basis of the data of farmers prepared and uploaded by them on the PM-KISAN web-portal and their validation through Aadhar/PFMS.

(b): The Farm Machinery Training & Testing Institutes (FMTTIs) imparts training to different categories of beneficiaries like farmers, technicians, under-graduate engineers, entrepreneurs and the foreign nationals nominated under international exchange treaty on selection, operation, maintenance, energy conservation and management of agricultural equipments. During the year 2018-19, total 9905 trainees were trained till 31<sup>st</sup> March, 2019 against the annual target of 9000 in different courses of various FMTTIs.

Integrated Pest Management (IPM) approach is promoted to educate the farmers about judicious use of chemical pesticides and recommend use as per the directions prescribed on the label and leaflet. IPM approach promote cultural, mechanical, biological method of pest control and recommends use of chemical pesticides as a measure of last resort. During the last 5 years (2014-15 to 2019-20), 4092 Farmer Field Schools and 732 HRD programmes were conducted under Integrated Pest Management and 1,51,980 farmers, pesticides dealers and officials have been trained.

Under Mission for Integrated Development of Horticulture (MIDH) provision for organizing seminars, conferences, workshops, exhibitions, kisan melas, horticulture shows etc. exists for creating awareness among farmers. Assistance is provided for organizing events at international level @ 100% of the cost to the maximum of Rs. 7.50 lakh per event of 4 days. At national level, assistance is provided @ 100% of cost to the maximum of Rs. 5.00 lakh per event of 2 days, at State level, assistance is provided @ 100% of cost to the maximum of Rs. 3.00 lakh per event of 2 days and at district level, as assistance is provided @ 100% of cost to the maximum of Rs. 2.00 lakh per event of 2 days.

Under National Food Security Mission (NFSM) which is implemented in 28 States and 2 UTs for increasing the production and productivity of foodgrain crops through area expansion and productivity enhancement. Under the programme, cropping system-based training is being implemented for skill development to educate the farmers about latest production technologies. Under the training program, a group of 30 farmers, four sessions of each training, one at beginning of kharif and rabi season and one each during kharif and rabi seasons are being implemented @ Rs. 14,000/- per training (Rs. 3500/- per session) through State Govt. Under the interventions of local initiative, States provide financial assistance to farmers for augmentation of water resources, development of godowns for safe storage of critical inputs, machineries for post-harvest processing like graders, de-husking machines etc.

Seed Village Programme is implemented to upgrade the quality of farmers saved seeds under Sub Mission on Seeds and Planting Material. Under this programme, financial assistance for distribution of foundation/certified seeds at 50% cost of the seeds for cereal crops and 60% for pulses, oilseeds, fodder and green manure crops for production of quality seeds is available for one acre per farmer. To train the farmers on seed production and technology aspects training is also available/provided to the farmers for the seed crops grown in the seed villages, financial assistance @ Rs. 15000 for a group of 50-150 farmers is provided for farmers training under the scheme. The scheme is demand driven and implemented by the concerned states/implementing agencies which help in enhancing productivity of various crops and also improving profitability of agriculture sector (farmers' income) in the country.

Under Soil Health Card Scheme, assistance are given to States for training of farmers as well as for organizing farmers mela.

The Scheme on 'Support to State Extension Programs for Extension Reforms' (ATMA) is under implementation since 2005. The scheme is presently implemented in 691 districts of 28 States & 5 UTs. The scheme promotes decentralized farmer-driven and farmer-accountable extension system. Under the scheme Grants-in-Aid is released to the State Governments with an objective to support State Government's efforts to revitalize the extension system and making available the latest modern agricultural technologies and practices in different thematic areas of agriculture and allied sectors to increase agricultural production. The extension activities include Farmers Training, Demonstrations, Exposure Visits, Kisan Mela, Mobilization of Farmers Groups and organizing Farm Schools etc.

- (c): The Krishi Vikas Kendras (KVK) under ICAR regularly conduct training/awareness camps for farmers at various levels. Similarly, banks conduct loan melas for the farmer at various intervals from time to time.
- (d): In order to promote scientific storage capacity in rural areas, DAC&FW is implementing "Agricultural Marketing Infrastructure" (AMI) sub-scheme of Integrated Scheme of Agricultural Marketing (ISAM) for creation of Agricultural Marketing Infrastructure including Storage infrastructure. The back ended capital investment subsidy @ 25% for plain areas and 33.33% for NER, hilly area, Women/SC/ST promoters & FPOs etc is available.

Under the scheme, promoters are free to locate the marketing infrastructure projects including storage infrastructure projects at any place of their choice on the basis of economic viability and commercial considerations. However, storage infrastructure projects (godowns) should be outside the limits of Municipal Corporation areas except in cases where these are situated within Food Parks, Market Yards / APMCs, Industrial areas established or approved by State or Central agencies etc.

Under the scheme, a total of 39,244 storage infrastructure projects (Godowns), with storage capacity of 66.27 million MT have been assisted since inception up to 31.12.2019. The State-wise progress is at annexure-I.

(e): It is a demand driven scheme and there is no provision for state wise allocation. During the last three year (2017-18 to 2019-20 till date), a total of 1212 storage infrastructure projects, with storage capacity of 1.46 million MT have been assisted in the country. In Tamil Nadu, during this period 22 storage infrastructure projects, with storage capacity of 75,058 MT have been assisted under the scheme.

### Annexure- I

## State-wise Progress of AMI (Storage Infrastructure) Since inception & up to 31.12.2019

S. No.	State	No. of projects	Storage Capacity (in MT)
1	Andhra Pradesh	1376	5604889
2	Arunachal Pradesh	1	945
3	Assam	325	987169
4	Bihar	1036	587672
5	Chhattisgarh	594	1943545
6	Goa	1	299
7	Gujarat	11687	4498329
8	Haryana	2025	6589727
9	Himachal Pradesh	87	27486
10	Jammu & Kashmir	14	83027
11	Jharkhand	28	167316
12	Karnataka	4593	3852482
13	Kerala	206	90511
14	Madhya Pradesh	3870	10792229
15	Maharashtra	3603	6741895
16	Meghalaya	16	21012
17	Mizoram	1	302
18	Nagaland	1	814
19	Odisha	691	1009180
20	Punjab	1745	6741842
21	Rajasthan	1483	2764745
22	Tamilnadu	1127	1407402
23	Telangana	768	4647395
24	Tripura	5	28764
25	Uttar Pradesh	1119	5322569
26	Uttarakhand	287	772269
27	West Bengal	2555	1586176
Total		39244	66269990

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